

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:638  
ANSWERED ON:28.02.2000  
OIL EXPLORATION RIGHTS UNDER N.E.L.P.  
P.D. ELANGO VAN; UMMAREDDY VENKATESWARLU

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) Whether any oil exploration rights have been awarded under the New Exploration Licensing Policy (N.E.L.P.) recently;
- (b) if so, the details of areas thus awarded;
- (c) whether any production sharing contracts have been finalised by the Government under the said policy; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SH. SANTOSH KUMAR GANGWAR)

(a) to (d) In the first round of offer of blocks under New Exploration Licensing Policy (NELP) twenty five exploration blocks have been awarded. The location wise details of these blocks are given in Annexure.

The production sharing contracts (PSCs) for these blocks have not been finalised so far.

Annexure referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 638 f or dated 28.2.2000.

Sl.No. Name of blocks Basin/Area

1. ARP-ONN/97/1 Arunachal Pradesh Onshore
2. GV-ONN-97/1 GangaValley Onshore
3. KG-OSN/97/1 Krishna Godawari Shallow Water Offshore
4. KG-OSN/97/2 -do-
5. KG-OSN/97/3 -do-
6. KG-OSN/97/4 -do-
- 7 MB-OSN-97/4 Mumbai Shallow Water Offshore
8. MB-OSN-97/3 -do-
9. MB-OSN-97/2 -do-
10. KK-OSN-97/3 Kerala Konkan Shallow Water Offshore
11. KK-OSN-97/2 -do-
12. CY-OSN-97/1 Cauvery Shallow Water Offshore
13. CY-OSN-97/2 -do-
14. GK-OSN-97/1 Gujarat Kutch Shallow Water Offshore
15. SR-OSN-97/1 Saurashtra Shallow Water Offshore
16. MN-OSN-97/3 Mahanadi Shallow Water Offshore
17. NEC-OSN-97/1 North East Coast Shallow Water Offshore
18. NEC-OSN-97/2 -do-
19. KG-DWN-98/2 Krishna Godawari Deep Water Offshore
20. KG-DWN-98/3 -do-
21. KG-DWN-98/4 -do-
22. KG-DWN-98/5 -do-
23. KG-DWN-98/1 -do-

24. MN-DWN-98/2 Mahanadi Deep Water Offshore
25. MN-DWN-98/3 -do-